

**IN THE INCOME TAX APPELLATE TRIBUNAL
GAUHATI BENCH**

**Before: Shri Rajesh Kumar, Accountant Member, and
Shri Sonjoy Sarma, Judicial Member**

आयकर अपील सं.य/ ITA No.243/GTY/2019 Assessment Year: 2012-13
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North Eastern Regional Agricultural Marketing Corporation Limited 9 Rajbari Path, G.S Road, Ganeshguri, Guwahati, Assam- 781005.	<u>बनाम</u> V/s.	DCIT, Cir-3, Guwahati Aaykar Bhavan, G.S Road, Christian Basti, Guwahati- 781005
PAN: AABCN2315B		
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing
At ITAT Kolkata

अपीलार्थी की ओर से/By Appellant	Shri Anil Kumar Agarwala, FCA, Ld. AR
प्रत्यर्थी की ओर से/By Respondent	Shri N.T. Sherpa, JCIT, Ld. Sr.DR
सुनवाई की तारीख/Date of Hearing	16-06-2022
घोषणा की तारीख/Date of Pronouncement	23-06 -2022

आदेश /O R D E R

Per Sonjoy Sarma, JM :

The present appeal has been preferred by the assessee against the order dated 08-03-2019 passed by the of Id. Commissioner of Income-tax (Appeals), [in short, the Id. CIT(A)], Guwahati-2, Guwahati which in turn arises out of assessment order passed u/s. 143(3) of the Income-tax Act,

1961 (in short, the 'Act') by DCIT, Cir-3, Guwhati on 20/03/2015 for the A.Y 2012-13.

2. At the time of hearing before us the Ld. Authorised Representative (in short, the Ld.AR) requested the Bench that the assessee is not interested in pursuing the appeal for the reason that there is no tax implication involved. Accordingly, the Ld. AR moved an application for withdrawal of appeal to which Ld. Departmental Representative (in short, the Ld. DR) did not raise any objection. Accordingly, the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed

The order pronounced in the open Court on 23 -06-2022

Sd/-
(RAJESH KUMAR)
ACCOUNTANT MEMBER

Sd/-
(SANJOY SARMA)
JUDICIAL MEMBER

दनांक /Dated :23 -06-2022

****PP/SPS**

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

- 1.अपीलार्थी/Appellant/Assessee: North Eastern Regional Agricultural Marketing Corporation Limited, 9 Rajbari Path, G.S Road, Ganeshguri, Guwahati, Assam-781005..
2. प्रत्यर्थी/Respondent/Revenue: DCIT, Cir-3, Guwahati Aaykar Bhavan, G.S Road, Christian Basti, Guwahati-781005.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Guwahati
6. गार्ड फाइल / Guard file.

/True Copy By order/आदेश से,

Assistant Registrar /
Senior Private Secretary
ITAT, Kolkata